

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3583  
ANSWERED ON:19.03.2013  
GRANTS TO RESIDENTIAL SCHOOLS  
Mani Shri Jose K.

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the schedule of grants released by the Union Government to cover recurring and non-recurring items in respect of residential/non-residential schools for Scheduled Castes/Other Backward Classes run by NGOs needs revision;
- (b) if so, whether the Government proposes to upgrade the schedule of grants for SC/OBC residential schools/institutions run by NGOs and consider a hike in the honorarium fixed for teaching/non-teaching staff of such schools/institutions; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) to (c) Under the scheme of `Grant-in-Aid to voluntary organizations working for Scheduled Castes`, financial assistance is extended to voluntary organizations for running residential/non-residential schools. There is no similar scheme for Other Backward Classes. The revision of financial norms of the scheme is under consideration of the Government.